

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4947
ANSWERED ON:26.04.2010
TRANSGENDER PERSONS
Natarajan Shri P.R.

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of transgender persons in the country, State-wise;
- (b) whether the Government is aware that such transgenders have no right to education, employment, ration card and civil rights etc.;
- (c) if so, the action plan of the Government for the rehabilitation of these socially segregated people;
- (d) whether the Government proposes to bring a legislation to legitimize the very existence of these transgenders; and
- (e) if so, the details thereof and if not, the reasons thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

- (a): In the population census, gender of every person is recorded as either male or female, therefore no separate figures of transgender persons in the country are available.
- (b) to (e): The Election Commission of India has permitted transgender persons to have a separate third identity on electoral rolls. However, there is no proposal at present to bring out a legislation or rehabilitation plan specific for transgenders.